## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008  Balaji Zippers Private Limited  Ravi Sanghi & Another		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADV	9849866556	J. Low
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

**MEMBER (Judicial)**